

CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel No.:011-23753915 / Fax No.:011-23753920

No.L-1/16/2010/CERC

Dated: 9th February, 2010

PUBLIC NOTICE

Subject: Draft Regulation on Sharing of inter-State Transmission Charges and Losses

In exercise of powers conferred under Section 178 of Electricity Act, 2003 (the Act), the Commission has made draft regulations on Sharing of inter-State Transmission Charges and Losses. The draft regulations along with an explanatory memorandum are annexed to this notice and can also be downloaded. The draft regulations have one attachment. The explanatory memorandum also have one attachment which gives the computed transmission charges and losses for year 2008-09. These charges have been computed for the purpose of the demonstration of the proposed methodology.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Section 23 of the General Clauses Act, 1897 that comments / suggestions / objections on the draft regulations may be sent to the undersigned latest by 8th March, 2010.

3. The comments/suggestions/objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(**Alok Kumar**)
Secretary